

**HIGH COURT OF JAMMU & KASHMIR AT JAMMU**  
(Office of the Registrar General)

\*\*\*\*\*

**Sub.:- Assignment of Additional charge of the Court of 3<sup>rd</sup> Addl. District & Sessions Judge, Jammu.**

**No.:- 1564/GS**

**Dated: 31.03.2020**

**ORDER**

Upon superannuation of Sh.Subash Chander Gupta, 3<sup>rd</sup> Addl. District & Sessions Judge, Jammu on 31.03.2020, the additional charge of the said Court of is assigned to 1<sup>st</sup> Addl. District & Sessions Judge, Jammu till further orders.

By Order.

  
(Sanjay Dhar)  
Registrar General

**No.:42900-913**

**Dt.: 31.03.2020**

Copy of the above forwarded to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu;
2. Registrar Vigilance, High Court of J&K, Jammu;
3. Registrar Judicial, High Court of J&K, Jammu/Srinagar;
4. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
Judge, High Court of J&K;  
*.....for information.*
5. Pr. District & Sessions Judge, Jammu;
6. 1<sup>st</sup> Addl. District & Sessions Judge, Jammu;
7. 3<sup>rd</sup> Addl. District & Sessions Judge, Jammu;  
*.....for information and compliance.*

  
Registrar General  
31/03/2020